

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.P.(IB)-4648(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: H. Jeevanlal & Company

V/s

VHM Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Deval Dighe and counsel for the
CD/Respondent, Mr. Rohan Agarwal along with Mr. Abhishek R Mishra are
present through virtual hearing.

Counsel appearing for the Corporate Debtor on instruction made an
admission in the open court that the Corporate Debtor is ready and willing
to pay the entire principal amount before the next date and requested time,
time granted. List this matter on **20.07.2021** high on board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)